

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Outlay proposed by State (Irrigation Sector)</i>	<i>Agreed Outlay</i>
1	2	3	4
23.	Tripura	17.60	14.40
24.	Uttar Pradesh	428.40	462.97
25.	West Bengal	104.76	104.76
Total States		3930.12	3714.70
Union Territories		—	6.61
Grand Total		3930.12	3721.31

Development of Tourism in Himachal Pradesh

1363. SHRI MAHESHWAR SINGH:
Will the Minister of TOURISM be pleased to state:

(a) the details of the schemes received by the Union Government from the Himachal Pradesh Government for the promotion of tourism in that State during 1990-91; and

(b) the details of schemes approved by the Government and the funds allocated to the State Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRIMATI USHA SINHA): (a) and (b). Ministry of Tourism has received the following schemes for financial assistance during 1990-91 from Government of Himachal Pradesh:—

1. Zog huts at Manali
2. Wayside facility at Jespa
3. 100 tents for trekking

4. Yatri Niwas at Naina Devi

5. Purchase of Adventure Sport equipments.

The scheme for wayside facility at Jespa has been sanctioned for Rs. 11.59 lakhs, and an amount of Rs. 6.00 lakhs has been released. The scheme for tents has been sanctioned for Rs. 4.80 lakhs and Rs. 4.00 lakhs has been released.

Central Road Fund

1364. SHRI MAHESHWAR SINGH:
Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Starred Question No. 304 on 30 August, 1990 and state:

(a) whether amounts are being deposited regularly in the Central Road Fund as per the Central Road Fund Resolution;

(b) if so, whether the accruals in the Central Road Fund have been made available for disbursements;

(c) if so, the details thereof; and

(d) if not, the action taken by the Government in this regard?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) to (c). The accruals to the Central Road Fund, as provided for in the Resolution adopted by both Houses of the Parliament in May, 1988, have not been made available for disbursement so far.

(d) The issue is under active consideration of the Government.

[English]

Construction of Bridge Over Camday Creek

1365. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government propose to provide any assistance to the Gujarat Government for laying a pipeline from the Narmada river to the Hogha Coast in Bhavnagar district in Saurashtra by constructing a bridge over the Camday Creek;

(b) if so, the details thereof;

(c) the total expenditure involved on this project; and

(d) to what extent laying of a pipeline will provide drinking water to the drought prone areas/region?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) No project proposal has been received from the State Government of Gujarat for central

assistance for laying the pipeline from the Narmada river.

(b) to (d). Do not arise.

Complaints against Chairman of Rashtriya Chemicals and Fertilizers Limited

1366. PROF. MADHU DANDAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether complaints of irregularities allegedly committed by the Chairman and Managing Director of the Rashtriya Chemicals and Fertilizers (RCF) have been received by the Government;

(b) if so, the details thereof and whether they are being investigated;

(c) if so, whether the reported indiscreet purchases of platinum catalysts, fax machines and personal computers reveal any wastage of foreign exchange;

(d) if so, whether reported irregularities involved loss to the public sector company due to deposit of funds in Canara Bank at lower rates after borrowing from the State Bank of India at higher rates; and

(e) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) and (b). Complaints of irregularities allegedly committed by the Chairman and Managing Director of Rashtriya Chemicals and Fertilizers who is presently under suspension have been received. The Central Bureau of Investigation (CBI) are investigating the cases involving allegations against him in regard to (i) purchase of Jute and HDPE bags made through the Central Purchase